Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of March, 2023

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Title Suit/21/2021	05-10-2021	21-03-2023	532	No	4	26 Days
2	Commercial Court, Asansol	Money Execution/01/2020	03.01.2020	02-03-2023 (UnContested)	1154 days	No	14	0 day.
3		Money Suit/8/2022	24.03.2022	03-03-2023 (Contested)	344 days	No	3	15 days.
4	Commercial Court, Rajarhat	Misc Case 74/2022	29-09-2022	28-03-2023	180 Days	No	2	10 Days
5		Misc Case 2/2023	06-01-2023	21-03-2023	74 Days	No	Nil	1 Days
6		Money Suit/11/2022	15-03-2022	31-03-2023	16 Days	No	4	9 Days
7	Commercial Court,	No data provided						

Siliguri